

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:569

ANSWERED ON:03.12.2004

NCRI

Annayagari Shri Sai Prathap;Kharventhan Shri Salarapatty Kuppusamy;Mahato Shri Bir Sing;Maheshwari Smt. Kiran;Rao Shri Kavuru Samba Siva

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Union Government has recently constituted a National Committee on Rural Infrastructure to ensure time bound development of rural infrastructure;
- (b) if so, the details in this regard;
- (c) the areas selected by Committee for development, State-wise; and
- (d) the funds earmarked and released for the purpose, State-wise ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) Yes, Sir.

(b) The Union Government has constituted a Committee on Rural Infrastructure under the Chairmanship of Hon'ble Prime Minister. The Committee has another 13 Members and the Member Convener of the Committee is Dy. Chairman, Planning Commission. The Terms of reference are as under:

- (i) Initiating policies to ensure time-bound provision of quality infrastructure in rural areas.
- (ii) Effecting Internal prioritization within major sectors of rural infrastructure for maximizing and early consideration.
- (iii) Developing innovative financing arrangements for complementing public investment in these areas and
- (iv) Monitoring progress to ensure that targets set are achieved.

(c) & (d) No meeting of the Committee has been held so far, thus no fund has been earmarked and released to the States.